

National Company Law Tribunal

Allahabad Bench

CP NO. 117/ND/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE COMPANY: Dayal Infrastructure Pvt Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956.

Sl. NO.	Name	Designation	Representation	Signature
1.	M.L. SHARMA	Advocate	Respondent	ht
2.	Rakesh Chandra Suman	Adm.	Petitioner	Rakesh
3.	Nesar Ahmad	PCS	Petitioner	] for.
4.	Anil Kumar	PCS	"	

CP No. 117/ND/2011

Shri Nesar Ahmad, PCS for the petitioner. Advocate, Sri M.L.Sharma for respondent. Argument on behalf of the petitioner are continued.

The matter be listed on 12th September, 2017.

Date: 17.08.2017

— Sd —
Shri H.P. Chaturvedi (Member Judicial)

Typed by
P.K.Jyoti